

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**DAILY CAUSE LIST DATED 16.01.2023 (MONDAY)**  
**CHENNAI BENCH (VIRTUAL MODE)**  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) 02/2023 For Condone Delay IA No. 3/2023 For Stay IA No. 2/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	
2	Comp App (AT) (CH) (Ins) No. 03/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Mining Pvt. Ltd.	Mr. Anant Merathia	Mr. D. Narendar Naik For Caveator
3	Comp App (AT) (CH) (Ins) No. 07/2023 For Condone Delay IA No. 10/2023 For Stay IA No. 45/2023	Mayuras Industrial Services Vs S R Shriram Shekher & Anr	Mr. P Ulaganathan	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805118/01127/2021 (Diary No. 61/2022)	Anurag Goel Vs Czarnikow Group Ltd.	Mr. R Sivaraman	
5	9805118/01928/2021 (Diary No. 70/2022)	Sangeeth Textiles Pvt. Ltd. Vs Shri Mookambiga Spinning Mills Pvt. Ltd.	M/s Ramani & Shankar	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors	Mr. Ravi Raghunath	Mr. Goutham Shivshankar- R2 & R5

7	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan- R2
8	TA No. 119/2021 (CA (AT) No. 364/2019)	Mrs. Anasurya Mantena & Anr Vs Lexus Technologies Pvt Ltd & 3 Ors	Mr. Nithin Chowdhary Pavuluri	Mr. S Chidambaram

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No.372/2022 & IA No. 872,873 & 938/2022	M/s. VGP Finances Ltd. Vs. Neptune Inflatables Ltd	M/s Shivakumar and Suresh	Mr. A.G. Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
10	Comp App (AT) (CH) (Ins) No. 379/2022 & IA No. 894, 895/2022	V-con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Ms. Pavithra
11	Comp App (AT) (CH) (Ins) No.10/2022 & IA No. 23/2022	Punjab National Bank & Anr Vs. Sri Vijay Kumar Gunda & Anr.	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
12	Comp App (AT) (CH) (Ins) No. 247/2022 & IA No. 524/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors.  <b>WITH</b>	Mr. Rohan Kothari	Mr. VVSN Raju –R1
13	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju –R1

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 321/2022 & IA No. 678, 679 & 680/2022	Mr. Pradeep Ranganathan Vs. Mudappalur Varieth Gangadharan & 2 Ors  <b>WITH</b>	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan RajasekaranR2

15	Comp App (AT) (CH) (Ins) No. 348/2022 & IA No. 779, 780, 781 & 782/202	Industrial Venture Capital Ltd. Vs. MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. CV. Shailendran	Mr. AG Sathyanarayana- R1 Mr. Rohan RajasekaranR2
16	Comp App. (AT) (CH) (Ins) No. 220/2022 & IA No. 476 & 765/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar -R4

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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**Ph-044-28880500**